

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2527
ANSWERED ON 09.03.2021

SVAMITVA SCHEME IN ASSAM

2527. SHRI KRIPANATH MALLAH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the salient features of the SVAMITVA Scheme;
- (b) the details of the funds sanctioned, allocated and utilized under this scheme so far within the State of Assam;
- (c) the details of the number of beneficiaries covered under this scheme within Assam so far;
- (d) the details of the target set and achievements made so far along with its response; and
- (e) the steps being taken by the Government to cover the wider section of target beneficiaries in the State under this scheme?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a) SVAMITVA, a Central Sector Scheme being implemented with the aim to provide an integrated property validation solution by demarcation of rural abadi areas using Drone Surveying technology, with the collaborative efforts of the Ministry of Panchayati Raj, State Panchayati Raj Departments, State Revenue Departments and Survey of India. This would provide the 'record of rights' to village household owners possessing houses in inhabited rural areas in villages. It shall enable them to use their property as financial asset for taking loans and other financial benefits. The Scheme also envisages the establishment of a network of Continuously Operating Referencing System (CORS) stations across the country for determining accurate locations, which will have far-reaching implications.

(b) to (e) The pilot phase of the scheme is being implemented during 2020-21 in the States of Andhra Pradesh, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Punjab, Rajasthan, Uttar Pradesh, and Uttarakhand. From 2021-2025, the Scheme would be implemented across the country in phased manner and eventually would cover all the villages of the country including State of Assam.
